

Admission in Kendriya Vidyalayas

1739. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalayas have any guidelines for admission of children residing in and around the 10 km. range of the school; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The Kendriya Vidyalaya Sangathan (KVS) does not prescribe any guidelines regarding distance of child's residence from school as one of the criteria for admission. However, the KVS follows the norms of the RTE Act, 2009 for the purpose of Admission in Class-I, as per which, the limits of a neighborhood have been prescribed as under:

- (i) Major cities and Urban areas (All District Hqrs. and Metros) - 5 kms. Radius,
- (ii) Places and areas other than included in (i) above - 8 kms. Radius.

JNVs for SCs and OBCs in Maharashtra

1740. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to open or has opened Jawahar Navodaya Vidyalayas (JNVs) for the Scheduled Castes and OBCs in the country including Maharashtra on the model of Kendriya Vidyalayas;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether State Governments have also demanded for setting up of JNVs and also sent proposal in this regard or had deliberations/meetings over this issue in the last three years; and